

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 5TH DAY OF MAY, 2020/15TH VAISAKHA, 1942

W.P(C) TMP. NO.321 OF 2020

PETITIONER :

SRI.P.G.SASIDHARAN,
PAZHAPPILLI HOUSE, MUSEUM ROAD,
CHEMBUKKAVU.P.O,
THRISSUR DISTRICT - 680 004.

BY ADVS.K.J. ABRAHAM
NIKHIL JOHN

RESPONDENTS :

1. STATE OF KERALA, REPRESENTED BY THE SECRETARY,
DEPARTMENT OF INFORMATION TECHNOLOGY,
SECRETARIAT, THIRUVANANTHAPURAM DISTRICT - 695 001.
2. THE DISTRICT TELECOM COMMITTEE,
REPRESENTED BY ITS CHAIRMAN,
THE DISTRICT COLLECTOR,
CIVIL STATION, CIVIL LINE ROAD,
AYYANTHOL, THRISSUR DISTRICT - 680 003.
3. THE SECRETARY,
THRISSUR MUNICIPAL CORPORATION,
MUNICIPAL OFFICE ROAD, KURUPPAM,
THEKKINKADUMAIDAN,
THRISSUR DISTRICT - 680 001.
4. M/S INDUS TOWERS LIMITED,
8TH FLOOR, VANKARATH TOWER,
N HBYPASS, PALARIVATTOM,
ERNAKULAM DISTRICT, KOCHI - 682 025.
5. SURESH K, S/O. VIJAYARAGHAVAN,
VADAKOOT HOUSE, CHEMBUKAVU P.O,
THRISSUR DISTRICT- 680 020.

BY GOVERNMENT PLEADER SMT.B.VINITHA

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON 05.05.2020,
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

ORDER

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***Dated this the 5<sup>th</sup> day of May, 2020***

The learned Government Pleader to get instructions from R1 to R3. The petitioner shall take out notice by speed post to R4 and R5.

Post on 28.05.2020.

**BECHU KURIAN THOMAS  
JUDGE**

ncd

APPENDIX

PETITIONER'S EXHIBITS :

EXT.P1 : TRUE COPY OF THE APPLICATION DATED 26.09.2019 ON  
THE FILES OF 3<sup>RD</sup> RESPONDENT.

EXT.P2 : TRUE COPY OF THE STABILITY CERTIFICATE DATED 23.09.2019  
ISSUED BY THE CHARTERED ENGINEER.

EXT.P3 : TRUE COPY OF THE PERMIT BEARING NO. DW4/BA/232/19-20  
DATED 17.01.2020.

EXT.P4 : TRUE COPY OF THE COMPLAINT DATED 18.02.2020 SUBMITTED  
BEFORE THE 2<sup>ND</sup> RESPONDENT.

RESPONDENTS' EXHIBITS : NIL

// TRUE COPY//

P..S. TO JUDGE